

(d) In the RO & LPG Marketing Plan 1996-98, 34 and 89 locations respectively have been included for Maharashtra.

[English]

Supply of Diesel on Concessional Rates

2043. SHRI N. K. PREMCHANDRAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to supply Diesel on concessional rates to foreign trawlers; and

(b) if so, the details thereof and its likely effect on the domestic fishing industry?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) There is no such proposal at present.

[Translation]

Implementation of a Commercial Training Project

2044. SHRI MOHAMMAD ALI ASHRAF FATMI:
DR. MADAN PRASAD JAISWAL:

Will the Minister of LABOUR be pleased to state:

(a) whether a Commercial Training Project is being implemented by the Government to enhance the quality of training;

(b) if so, the details thereof; and

(c) the achievements made under the Project?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir. Government are implementing a Vocational (not commercial) Training Project.

(b) In order to modernise and update the training activities under the Craftsmen Training Scheme, Apprenticeship Training Scheme and other related schemes, a Vocational Training Project (VTP) with assistance from the World Bank was taken up in 1989, covering 28 States/UTs and with a base cost of Rs. 441 crore. The Project was to close originally in December 1996. It was, however, extended by one year in order to bring ongoing activities to an orderly close. The main components of the Project came to a close in December 1997. In December 1997, the World Bank conveyed its assent to continue funding only a few selected components for one more year i.e. upto December 1998.

(c) The World Bank mission conducted a joint review in January-February 1998 which revealed that nearly all the physical targets in State Sector have been achieved, although some of the Central Sector components remained behind schedule. Some of the States performed very well and even exceeded targets. A study has also revealed perceptible impact of the Project on employment of ITI certificate holders and attributed it to improved facilities and training.

[English]

Bomb Blasts in Delhi

2045. SHRI MADHAVRAO SCINDIA:
SHRI SUSHIL KUMAR SHINDE:
SHRI MOHAN SINGH:
PROF. AJIT KUMAR MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bomb blasts took place in Delhi during 1997 and 1998;

(b) the number of persons killed in those bomb blasts and the estimated loss caused to public and private property as a result thereof;

(c) the number of cases solved alongwith the steps taken to unreveal mystery and to apprehend the culprits; and

(d) the steps taken by the Union Government to remove the deficiencies in the security arrangements and to strengthen the intelligence to check the bomb blast incidents in Delhi?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) to (c) Delhi Police have reported that 21 cases of bomb blasts were registered in the National Capital Territory during 1997 and one so far in 1998 in which 12 persons lost their lives. The estimated loss to the public property was to the tune of Rs. 1,01,000/- and to private property around Rs. 1,97,000/-. The police have been able to work out twenty of these cases in addition to ten cases reported in other states with the arrest of 14 persons in case FIR No. 49 registered u/s 121/121A, IPC, 4/5 Explosive Substances Act, u/s 25/54/59 Arms Act and u/s 14 Foreigner Act at Police Station Railway Station (Main), Delhi.

(d) The measures taken by Delhi Police to strengthen security and intelligence-gathering include:

- (i) Constant vigil at border check-posts;
- (ii) Checking of suspicious vehicles;
- (iii) Checking of suspected guest houses/hideouts;
- (iv) Verification of new tenants;
- (v) Creating public awareness through the electronic media etc. about the need to give information about suspicious persons/material.
- (vi) Watch over suspected persons by the field intelligence officers; and
- (vii) Close coordination with the Central and State intelligence agencies.